

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 98 of 2022	Yogendra Pal Jain & Anr. Vs. South Eastern Carriers Pvt. Ltd. & Ors.	Shabnam Shalini	
2.	Competition App. (AT) No. 05 of 2022	Ceat Ltd. Vs. Competition Commission of India & Ors. With	Vivek Agarwal	Shama Nargis Venkataraman Arjun Srivastava-R1
3.	Competition App. (AT) No. 06 of 2022	Nitish Bajaj Vs Competition Commission of India & Ors. With	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
4.	Competition App. (AT) No. 07 of 2022	Arnab Banerjee Vs. Competition Commission of India & Ors.	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
5.	Competition App. (AT) No. 08 of 2022	Satish Sharma Vs. Competition Commission of India & Ors. With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
6.	Competition App. (AT) No. 09 of 2022	Neeraj Kanwar Vs. Competition Commission of India & Ors. With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
7.	Competition App. (AT) No. 10 of 2022	Apollo Tyres Ltd. Vs. Competition Commission of India & Ors. With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
8.	Competition App. (AT) No. 13 of 2022	JK Tyre and Industries Ltd. Vs. Competition Commission of India & Ors. With	Rohan Arora	Aakanksha Kaul Manas Kr. Chaudhuri Ebaad N. Khan-R2 Aditya Narain-R3 GR Bhatia-R6

9.	Competition App. (AT) No. 14 of 2022	Automotive Tyre Manufacturers Association Vs. Competition Commission of India & Ors. With	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan Manas Kr. Chaudhuri-R3 Aditya Narain-R4 Shweta Shroff-R6
10.	Competition App. (AT) No. 15 of 2022	Arun Kumar Bajoria Vs. Competition Commission of India & Ors. With	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Manas Kr. Chaudhuri-R2 Aditya Narain-R3 G.R. Bhatia-R6
11.	Competition App. (AT) No. 16 of 2022	Vikram Malhotra Vs. Competition Commission of India & Ors. With	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Manas Kr. Chaudhuri-R2 Aditya Narain-R3 G.R. Bhatia-R6
12.	Competition App. (AT) No. 17 of 2022	MRF Ltd. Vs. Competition Commission of India & Ors. With	Aditya Narain	Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R4 Ebaad N Khan-R6 G.R. Bhatia-R7
13.	Competition App. (AT) No. 18 of 2022	Rajiv Budhraj Director General, Automotvie Tyre Manufacturers Association Vs. Competition Commission of India & Ors. With	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R6 Ebaad N. Khan-R3 Aditya Narain-R4
14.	Competition App. (AT) No. 20 of 2022	Birla Tyres Ltd. Vs. Competition Commission of India & Ors. With	Ankit Virmani	Arjun Krishnan-R1 Ebaad N. Khan-R3 GR Bhatia Nidhi Singh Shambhavy Singh-R7
15.	Competition App. (AT) No. 22 of 2022	Koshy K. Varghese Vs. The Competition Commission of India & Ors.	Aditya Narain	

For Hearing

16.	Comp. App. (AT) (Ins) No. 726 & 728 of 2021 & I.A No. 2562 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd. With	Ashish Upadhayay	Manish Parmar
17.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	Sayli Petiwale Manish Parmar

18.	Comp. App. (AT) (Ins) No. 891 of 2021	Commissioner of Customs & Excise – Jaipur-I (Now known as “Principle Commissioner, Central Goods & Service Tax”) Vs. Ashika Commercial Pvt. Ltd. Through the Resolution Professional Rajesh Kumar Agarwal & Ors.	Sandeep Pathak	Vikrant Pachnanda Shruti Swaika Mukul Katyal-R1
19.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI & Ors. With	Naval Chopra	Neha Mishra (R-CCI)
20.	Competition App. (AT) No. 18 of 2018	Google LLC. & Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
21.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
22.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
23.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
24.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
25.	Competition. App. (AT) No. 04 of 2022	Confederation of Indian Alcoholic Beverage Companies & Anr. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Shama Nargis T. Sanjay Sanil Kumar G-R2 & R3

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar